

| 1 | 2 | 3 | 4 | 5 |
|-------|---------------|------------|------------|------------|
| 33. | Tripura | – | 46,379 | 1,92,014 |
| 34. | Uttar Pradesh | 55,31,159 | 9,54,957 | 64,76,981 |
| 35. | Uttarakhand | 1,13,866 | 23,574 | 2,15,481 |
| 36. | West Bengal | 25,20,479 | 25,36,306 | 30,05,534 |
| TOTAL | | 200,31,618 | 155,71,658 | 362,94,333 |

Subsidies on petroleum products

1393. SHRI MANAS RANJAN BHUNIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Central Government has been providing subsidies on petroleum products including petrol, diesel, kerosene, LPG; if so, the amount of subsidies given by Government for the years 2017-18, 2018-19 and 2019-20 till May; and

(b) the cost of petrol, diesel, kerosene and LPG cylinder during the above said period?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with international product prices and other market conditions. The Government continues to modulate the effective price to consumer for Subsidized Domestic LPG and retail selling price of PDS Kerosene.

The details of subsidies reimbursed by the Government on PDS Kerosene and Domestic LPG during 2017-18, 2018-19 and current year are given below:—

(₹ in crore)

| Particulars | 2017-18 | 2018-19 | 2019-20 (upto June, 2019) |
|------------------------------|---------|---------|------------------------------|
| PDS Kerosene | 8,696 | 4,296 | 4,100 |
| Domestic LPG | 13,122 | 16,570 | 21,449 |
| TOTAL SUBSIDY/UNDER-RECOVERY | 21,818 | 20,866 | 25,549 |

The prices of petrol and diesel since 2017-18 are available at the website of Petroleum Planning and Analysis Cell (PPAC) *i.e.* www.ppac.org.in. and the prices of domestic LPG and PDS Kerosene are available at the website of IOCL *i.e.* www.iocl.com.

Promotion of clean fuel in Jharkhand

1394. SHRI MAHESH PODDAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Jharkhand is lying far behind national average of using the clean fuel by households;
- (b) if so, the details thereof; and
- (c) the details of the steps Government would take to bring Jharkhand in the mainstream of using the clean fuel, especially in rural areas?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) In order to provide clean cooking fuel to every poor household in the country including the State of Jharkhand, the Government has implemented Pradhan Mantri Ujjwala Yojana (PMUY) *w.e.f.* 01.05.2016 under which a deposit free LPG connection is given to a poor household subject to fulfilling terms and conditions. As on 27.06.2019, Oil Marketing Companies have released more than 29.15 lakh new LPG connections under PMUY in the State of Jharkhand. Subsequent to implementation of PMUY, the LPG coverage in the State of Jharkhand has gone up to 70.7% (as on 01.06.2019) compared to 27.9% (as on 01.04.2016). The national average of LPG coverage as on 01.06.2019 is 94.2%.

Revenue loss to Rajasthan due to actions of M/s Cairn Energy

1395. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government of Rajasthan has requested Central Government to take action against M/s Cairn Energy which has reneged on the condition of year 2009 that it will keep point of sale of crude extracted from Rajasthan in that State only;
- (b) if so, the details thereof;
- (c) whether Government has taken any action against M/s Cairn Energy;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether loss of revenue to Rajasthan due to point of sale not being in Rajasthan has been assessed; and